

**Office Of The Incharge Principal District & Sessions Judge,  
Kathua**

**ORDER**

No: 4329/PDSJK

Dated: 27/04/2021

Consequent upon the directions of the Hon'ble High Court issued vide order no.259 of 2021/RG, the following information is being displayed for hearing of emergent nature of cases(civil and criminal) like Final hearing/argument cases, injunction suits, Domestic violence/Maintenance cases , bail/remand matters or anyother matter, subject to the consideration of urgency and satisfaction by the respective judicial officer, by way of virtual mode by the Judicial officers of District Court kathua w.e.f 27-04-2-21 till 30-04-2021 or till resumption of duties by Pr. District and Sessions Judge.

**District Court Complex Kathua:-**

S. No.	Name of the Court	Contact details	
		Email ID	Whatsapp no.
1	Incharge Pr. District and Sessions Judge/Additional District and Sessions Judge Kathua	<a href="mailto:kathua-dc@jk.gov.in">kathua-dc@jk.gov.in</a>	94191-48882
2	CJM/Sub-Judge Kathua	<a href="mailto:kathua-dc@jk.gov.in">kathua-dc@jk.gov.in</a>	94192-23000
3.	Sub-Judge/Special Mobile Magistrate Kathua	<a href="mailto:kathua-dc@jk.gov.in">kathua-dc@jk.gov.in</a>	94199-85882
4.	Munsiff/ District Mobile Magistrate(Tr) Kathua	<a href="mailto:kathua-dc@jk.gov.in">kathua-dc@jk.gov.in</a>	70066-05250
5.	Munsiff/ JMIC Kathua	<a href="mailto:kathua-dc@jk.gov.in">kathua-dc@jk.gov.in</a>	70066-05250
6.	Munsiff/JMIC Hiranagar	<a href="mailto:girjashavan.123@gmail.com">girjashavan.123@gmail.com</a>	97968-09502
7.	Munsiff/JMIC Billawar	<a href="mailto:billawarjmic@gmail.com">billawarjmic@gmail.com</a>	78895-67049
8.	Addl. Spl. Mobile Magistrate Billawar	<a href="mailto:billawarjmic@gmail.com">billawarjmic@gmail.com</a>	78895-67049
9.	Munsiff JMIC Mahanpur	<a href="mailto:munisffmahanpur@gmail.com">munisffmahanpur@gmail.com</a>	99062-48900
10.	Munsiff JMIC Basohli	<a href="mailto:shamasharma1404@gmail.com">shamasharma1404@gmail.com</a>	78893-35400
11.	Munsiff JMIC Bani	<a href="mailto:courtbanimunsiff@gmail.com">courtbanimunsiff@gmail.com</a>	94191-87435

All the Judicial Officers of District Court Kathua and staff members(subject to 50% roaster) shall remain available to deal with the hearing of any emergent nature of case by virtual mode and are impressed upon to immediately respond to the call and grievance of the litigants/ Advocates. The following dedicated link at District Court website has also been put into action to take note of the urgent grievances of litigants/ advocates for onward transmission to the concerned, ([kathua-dc@jk.gov.in](mailto:kathua-dc@jk.gov.in)). Furthermore, L'd Judicial Officers and Advocates are hereby impressed and exhorted upon to comply, in letter and spirit, the directions of the Hon'ble High Court circumvented in its order no. 259 of 2021/ RG dated: 26-04-2021.

**NOTE:-** Mr.Brij Raj Singh, District Mobile Magistrate Kathua( Contact No.70066-05250) is designated as Nodal Officer to respond to any distress call/medical emergency of any judicial officer including family members or staff members.

KAMLE  
(Kamlesh Pandit)  
I/C Pr. District and Sessions Judge,  
KATHUA  
Digitally signed  
by KAMLESH  
Date: 2021.04.27  
14:53:54 +05'30'

No: 4331-47/PDSJK

Dated: 27.4.2021

Copy to:-

1. Registrar General, High Court of J&K, Jammu for kind information.
2. Secretary to, Hon'ble Sh. Justice Sanjeev Kumar (Administrative Judge for District Kathua), High Court of J&K Jammu for His Lordship's information.
3. All the judicial Officers for compliance.
4. President Bar Association Kathua for compliance.
5. Sr. Superintendent of Police District Kathua.
6. Incharge e-court uploading website for compliance.
7. Office File.

**KAMLESH**  
I/C Pr. District and Sessions Judge,  
Kathua  
**PANDIT**

Digitally signed  
by KAMLESH  
PANDIT  
Date: 2021.04.27  
14:57:03 +05'30'